

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:2008
ANSWERED ON:02.12.2002
CORPUS FUND FOR CROP INSURANCE SCHEME
RENUKA CHOWDHURY

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether a Corpus Fund has been created to meet the catastrophic losses under Crop Insurance Scheme with the contributions of the Union Government and State/Union Territories Government on a 50:50 basis;
- (b) if so, the details of the utilisation of the same since 2000-01 onwards, year-wise;
- (c) if not, the reasons therefor; and
- (d) the names of the organisation/institution assigned to function as the `Implementing Agency` of the Corpus Fund?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV)

(a)&(b): Yes, Sir. Year-wise amount utilized out of the Corpus Fund is given as under:-

Year	Amount Utilised (Rs. in lakhs)
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2000-01	Nil
2001-02	5142.92
2002-03 (as on date)	1680.14

(c): Does not arise.

(d): The General Insurance Corporation of India, being the Implementing Agency of National Agricultural Insurance Scheme (NAIS) is maintaining and operating the Corpus Fund.